

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.311
IB-726/ND/2023

IN THE MATTER OF:

Mr. Sanjay Kumar Mehta

Vs.

M/s. Nubergineering Limited

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Prabhat Kr. Chaurasia, Mr. Yogantar Singh
Chauhan, Advocates

For the Respondent : Mr. - Anang Shandilya, Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 21.02.2024.

-SD-
(Court Officer)